

Forty-third to Forty-seventh Sittings of the Committee on Petitions.

(12) Procedural and Miscellaneous Matters.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

(i) MINUTES

SHRI G. S. DHILLON (Taran Taran): I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the following Reports:—

- (1) Twenty-fifth Report on Praga Tools Ltd. [Paras in Section IV of Audit Report (Commercial), 1968.]
- (2) Twenty-sixth Report on Trombay Unit of Fertilizer Corporation of India [Paras in Section II of Audit Report (Commercial), 1968]
- (3) Twenty-seventh Report on Hindustan Cables Ltd. [Paras in Section II of Audit Report (Commercial) 1968].
- (4) Forty-second Report on Mazagon Dock Ltd., Bombay.
- (5) Forty-third Report on Sindri Unit of Fertilizer Corporation of India [Paras in Section II of Audit Report (Commercial), 1968].
- (6) Forty-fourth Report on Fertilizers and Chemicals, Travancore Ltd.
- (7) Forty-sixth Report on Indian Drugs and Pharmaceuticals Ltd.
- (8) Forty-seventh Report on Public Relations and Publicity in Public Undertakings.
- (9) Forty-ninth Report on Industrial Finance Corporation of India.
- (10) Fifty-first Report on State Trading Corporation of India.
- (11) Twenty action taken Reports Nos. Twenty-second, Twenty-third, Twenty-fourth, Twenty-eight to Forty-first, Forty-fifth, Forty-eighth and Fiftieth Reports; and

**ESTIMATES COMMITTEE *Contd.***

(ii) SEVENTY-FOURTH, EIGHTY-FIFTH, EIGHTY-SIXTH AND EIGHTY-EIGHTH REPORTS

SHRI P. VENKATASUBBAIAH: I beg to present the following Reports of the Estimates Committee:—

- (1) Seventy-fourth Report on the Ministry of Shipping and Transport-Inland Water Transport.
- (2) Eighty-fifth Report on the Ministry of Industrial Development, Internal Trade and Company Affairs-Recognition of additional capacity in the barrel industry inspite of its being on the banned list.
- (3) Eighty-sixth Report on the Ministry of Petroleum and Chemicals-Purchase of oil barrels by the Indian Oil Corporation during 1966-67 against Tender No. OP/TEN-7/65.
- (4) Eighty-eighth Report-Publications of selected Ministries of the Government of India.

**PUBLIC ACCOUNTS COMMITTEE**

(i) SIXTIETH, SIXTY-FOURTH, SIXTY-EIGHTH AND SEVENTY-FIRST TO SEVENTY-FOURTH REPORTS

SHRI M.R. MASANI (Rajkot): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Sixtieth Report on Appropriation Accounts (Railways) 1966-67 and Audit Report (Railways) 1968.
- (2) Sixty-fourth Report on action taken by Government on the recommendations contained in their Sixty-eighth Report (Third Lok Sabha) on Appropriation Accounts (Civil)

- 1964-65 and Audit Report (Civil) 1966 relating to the Ministries of Finance, Health and Family Planning, Information and Broadcasting, Iron and Steel and Supply, Technical Development and Material Planning, etc.
- (3) Sixty-eighth Report on action taken by Government on the recommendations contained in their Fiftieth, Fifty-fifth and Fifty-sixth Reports (Third Lok Sabha) relating to Barter Deals sanctioned by the Iron and Steel Controller.
  - (4) Seventy-first Report on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil), 1968 relating to the Ministries of Steel and Heavy Engineering (Department of Steel); Health, Family Planning, Works, Housing and Urban Development; Food, Agriculture, Community Development and Cooperation (Department of Cooperation) and Irrigation and Power.
  - (5) Seventy-second Report on Customs and Union Excise [Chapters II and III of Audit Report (Civil) on Revenue Receipts, 1968]
  - (6) Seventy-third Report on Direct Taxes [Chapters IV and V of Audit Report (Civil) on Revenue Receipts, 1968]
  - (7) Seventy-fourth Report on Audit Report (Commercial) 1968, Chapter XVIII, relating to the Forest Department, Andamans (Ministry of Food, Agriculture, Community Development and Cooperation).

---

COMMITTEE ON PUBLIC  
UNDERTAKINGS *Contd.*

- (ii) THIRTY-FOURTH, THIRTY-SIXTH TO THIRTY-NINTH, FORTY-SEVENTH AND FIFTY-FIRST REPORTS

SHRI G.S. DHILLON: I beg to present the following Reports of the Committee on Public Undertakings:-

- (1) Thirty-fourth Report on action taken by Government on the recommendations contained in their Thirtieth Report (Third Lok Sabha) on Bhilai Steel Plant.
- (2) Thirty-sixth Report on action taken by Government on the recommendations contained in their Twenty-third Report (Third Lok Sabha) on Indian Airlines Corporation, New Delhi.
- (3) Thirty-seventh Report on action taken by Government on the recommendations contained in their Fifth Report (Third Lok Sabha) on Oil and Natural Gas Commission.
- (4) Thirty-eighth Report on action taken by Government on the recommendations contained in their Fortieth Report (Third Lok Sabha) on Materials Management in Public Undertakings.
- (5) Thirty-ninth Report on action taken by Government on the recommendations contained in their Thirty-fifth Report (Third Lok Sabha) on Indian Oil Corporation (Marketing Division).
- (6) Forty-seventh Report on Public Relations and Publicity in Public Undertakings.
- (7) Fifty-first Report on State Trading Corporation of India Limited.

---

COMMITTEE ON GOVERNMENT  
ASSURANCES—*Contd.*

(ii) FIFTH REPORT

SHRIMATI SAVITRI SHYAM: I beg to present the Fifth Report of the Committee on Government Assurances.

---

COMMITTEE ON PETITIONS—*Contd.*

(iii) FIFTH REPORT

SHRI S.C. SAMANTA: I beg to present the Fifth Report of the Committee on Petitions.